

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1889
ANSWERED ON:11.08.2011
HEARING OF CASES IN TWO SHIFTS
Ju Dev Shri Dilip Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is any scheme to arrange hearing of the cases in two shifts in courts for early disposal of cases lying pending in Hon`ble Supreme Court and High Courts alongwith hiring the services of retired Judges on contract basis; and
- (b) if so, the time by which it is proposed to be implemented?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam, there is no such Scheme for High Courts and Supreme Court.
- (b) Does not arise.